

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA 3719/2020
IN
C.P.(IB)-3062(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2021**

NAME OF THE PARTIES: - Abhyudaya Co-Op Bank Ltd
V/s
Shambhu Mahadev Suger & Allied
Industries Ltd

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Mr. Madhur Rai, counsel appeared for the Petitioner. Mr. Kunal Chheda, counsel for the Respondent. Ms. Krishna Baruah, counsel for the RP. The Ld. Counsel appearing for the RP states that he has already filed MA bearing No. 3925/2019 wherein he has pleaded to put this company under liquidation. The Registry is directed to list MA. No. 3925/2019 on **29.07.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)